

Date	Office Report	Orders
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(15) 6.8.1998

Applicant and his counsel
absent.

Shri V.S. Masunkar for
respondents No. 1 and 2.

The application is dismissed
for non-prosecution. No costs.

[Signature]
(R.G. Vaidyanatha)
V/c.

OS

[Signature] 6/8/98

13/08/98

19/08/98